

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Review Petition No.9 of 2016 in Appeal No. 316 of 2013

Dated: 05th July, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

**M/s Sai Wardha Power Co. Ltd. ... Appellant(s)/R. Petitioner
Versus ... Respondent(s)
Maharashtra Electricity Regulatory Commission & Ors.**

Counsel for the Appellant (s) : Mr. Hemant Singh

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan and
Mr. D. V. Raghuvamsy, Advs.

ORDER

Bench did not assemble today.

Post the matter for hearing on **18th August, 2016.**

Court Master